

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1034**

**TO BE ANSWERED ON THE 24<sup>th</sup> JULY, 2018/SHRAVANA 2, 1940 (SAKA)**

**FINANCIAL PACKAGE TO KERALA FOR CYCLONE OCKHI**

**1034. DR. SHASHI THAROOR:**

**SHRI MALYADRI SRIRAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the State Government of Kerala had sought a financial package of Rs. 7,304 crore from the Government to assist the communities affected by cyclone Ockhi;**

**(b) if so, whether the Ministry has made arrangement to disburse this amount;**

**(c) if so, the details thereof;**

**(d) whether the Government has formed any committee for assessing the impact of cyclone Ockhi on fishermen and damage caused by it;**

**(e) whether the Government has received any report on the rescue, relief operation and rehabilitation schemes in the affected States of Kerala, Tamil Nadu and UT of Lakshadweep in the aftermath of the devastating Ockhi cyclone; and**

**(f) if so, the details thereof and the steps being taken by the Government in this regard along with the measures taken to protect the fishermen and their assets in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI KIREN RIJIJU)**

**(a) to (d) The State Government of Kerala had submitted two memoranda**

**(i) projecting the estimated loss of Rs. 431.37 crore for relief & restoration**

**for short term measures towards cyclonic storm 'Ockhi', and (ii) projecting**

**the financial package of Rs. 7304 crore for long-term projects with various**

**components head for coastal Kerala. Under the existing State Disaster**

**Response Fund (SDRF)/ National Disaster Response Fund (NDRF) guidelines,**

there is no provision to provide any financial package for long-term reconstruction measures. However, financial assistance is provided from SDRF/ NDRF for immediate relief as per established procedure.

In the instant case, based upon the memorandum on relief & restoration submitted by the State Governments of Kerala, Tamil Nadu and UT of Lakshadweep for cyclone Ockhi of 2017, Inter-Ministerial Central Teams (IMCT) constituted for respective States/ UT, had assessed the damages in conformity with the norms of (SDRF/ NDRF). Based on the report of IMCTs, the High Level Committee (HLC), in its meetings held on 26.02.2018 and 14<sup>th</sup> May 2018 had approved the assistance to the following States/ UT:

<b>State/ UT</b>	<b>Assistance approved (Rs. in crore)</b>
<b>1</b>	<b>2</b>
<b>Kerala</b>	<ul style="list-style-type: none"><li>• Rs 169.63.</li><li>• Air bill, as per actuals.</li></ul>
<b>Tamil Nadu</b>	<ul style="list-style-type: none"><li>• Rs 133.05 crore.</li></ul>
<b>Lakshadweep</b>	<ul style="list-style-type: none"><li>• Rs 2.16 crore .</li></ul>

In order to support the affected people, after the cyclone 'Ockhi' the Government of India had released the following assistance for carrying out relief measures:

- (i) Kerala: Rs. 209.50 crore (Rs. 76.50 cr. from SDRF + Rs. 133.00 cr. from NDRF).

**(ii) Tamil Nadu: Rs. 413.55 crore (Rs. 280.50 cr. from SDRF + Rs. 133.05 cr. from NDRF).**

**(iii) Lakshadweep: Rs. 15 crore from UT budget.**

**(f) The rehabilitation of fishermen who are affected due to cyclones is required to be undertaken by the concerned State Government from its own resources/ Central Schemes as per its existing rehabilitation policy. This Ministry does not maintain centrally, information on rehabilitation measures, since execution of relief & rehabilitation measures on the ground is the responsibility of the concerned State.**

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